

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**  
**A.B.A. No. 6332 of 2021**

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Manish Kumar Sinha	...	Petitioner
Versus		
The State of Jharkhand & Anr.	...	Opposite Parties

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**CORAM: HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY**

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For the Petitioner	:	Mr. Mayank Mishra, Advocate
For the State	:	Mrs. Priya Shrestha, Spl. P.P.

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**Order No.02 Dated- 08.09.2021**

Heard the parties through video conferencing.

After some argument, the learned counsel for the petitioner seeks permission of this Court to withdraw this anticipatory bail application.

Accordingly, this anticipatory bail application is dismissed as withdrawn.

**(Anil Kumar Choudhary, J.)**

Sonu/Gunjan-